

F.No. 19-08/CPIO-NDCESTAT/ 2024  
Customs Excise And Service Tax Appellate Tribunal  
West Block No.2, R.K. Puram, New Delhi

Date: 03.12.2024

To

Shri Nihal Singh  
H.No. 1094 C Om Prakash  
Sabhasad Nagar  
60 Feet Road Rajrooppur  
Prayagraj-211011

Sub: Information sought under Right to Information Act, 2005.

Sir,

1. Reference to your letter No. R20011/107/2024-CESTAT-DOR dated 08.11.2024.
2. Annexed herewith the reply of RTI application as received from the Administration Section of this office vide letter No. 33/RTI/MISC/CESTAT-ND/Admn.2018-Vol-IV dated 29.11.2024. It is submitted that this office is uploading the information suo-moto related to this office on it's official website- <https://cestat.gov.in/noticestatis#> under the head of "Notice/Circular/Tender/RTI".
3. This is for your further necessary action, please.

Yours faithfully,

  
(Mukesh Gupta)  
Deputy Registrar

Copy to:

1. Shri Kuldeep Chaudhary, CPIO & Under Seretary (Ad.IC), Ministry of Finance, Department of Revenue, New Delhi
2. Internal copy to Computer Section, for upload & Return CESTAT, New Delhi.

F.No. 33/RTI/MISC/CESTAT-ND/Admn.2018-Vol.IV  
Customs Excise & Service Tax Appellate Tribunal  
West Block No.2, R.K. Puram, New Delhi – 66

Dated : 3.12.2024  
CPIO I.D. No. 19-08/2024

Sub: Information under the RTI Act, 2005 – reg.

With reference to the RTI application filed by Shri Nihal Singh dated 2.11.2024 and transferred by Ministry of Finance on 8.11.2024 in CPIO I.D. No. 19-08/2024, the relevant informations are as under:

- a) Information pertains to Ministry of Finance
- b) Information pertains to Ministry of Finance

  
3/12-24  
Deputy Registrar

To  
CPIO, CESTAT, New Delhi